

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 07.03.2022										
S L . N O .	C.A.N o.	Date of Applica tion	Case No.	Name of the Applican t	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	11237/ 2022	07.03.2 022	ABLAPL - 1763/2 022	D. K. BISOI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- )
2	11238/ 2022	07.03.2 022	WP (C) - 4900/2 022	P.K. LENKA	GENE RAL		PetitionAnne xure,			(Se at No- )
3	11239/ 2022	07.03.2 022	MACA- 1077/2 018	P.K.LENKA	GENE RAL		Order Dtd. 2020-01-07			(Se at No- )
4	11240/ 2022	07.03.2 022	WP (C) - 18856/ 2008	B.R.SENPA TI	C.O.		Order Dtd. 2022-03-03			(Se at No- )
5	11241/ 2022	07.03.2 022	ITA- 43/201 5	TAPAN KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- )
6	11242/ 2022	07.03.2 022	WP (C) - 6828/2 004	I. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No- )
7	11243/ 2022	07.03.2 022	ITA- 48/201 5	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-04			(Se at No- )
8	11244/ 2022	07.03.2 022	WP (C) - 29820/ 2021	P.K.MISHR A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-28			(Se at No- )
9	11245/ 2022	07.03.2 022	WP (C) - 2235/2 014	K.P.BEHER A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-03-03			(Se at No- )

10	11246/2022	07.03.2022	WP (C) - 12046/2008	DILIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No-)
11	11247/2022	07.03.2022	WP (C) - 17059/2006	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No-)
12	11248/2022	07.03.2022	WP (C) - 15805/2006	R.K.MAHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No-)
13	11249/2022	07.03.2022	WP (C) - 2102/2002	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
14	11250/2022	07.03.2022	WP (C) - 6797/2010	M.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No-102)
15	11251/2022	07.03.2022	OJC-3161/1997	R.K.MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2022-03-03			(Seat No-102)
16	11252/2022	07.03.2022	OJC-3851/1997	S.P.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-03			(Seat No-102)
17	11253/2022	07.03.2022	ITA-26/2016	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Seat No-102)
18	11254/2022	07.03.2022	ITA-27/2016	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Seat No-102)
19	11255/2022	07.03.2022	ITA-16/2020	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03		CIVIL REVISION	(Seat No-1)
20	11256/2022	07.03.2022	ITA-3/2016	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Seat No-1)

21	11257/2022	07.03.2022	RVWPET - 19/2022	S. C. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04		CIVIL REVISION	(Seat No-1)
22	11258/2022	07.03.2022	RVWPET - 18/2022	S. C. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04		CIVIL REVISION	(Seat No-1)
23	11259/2022	07.03.2022	WP (C) - 5546/2022	J. R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Seat No-1)
24	11260/2022	07.03.2022	WP (C) - 14682/2016	H. K. MOHANTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Seat No-1)
25	11261/2022	07.03.2022	WP (C) - 22839/2016	SESHADEV BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No-1)
26	11262/2022	07.03.2022	WP (C) - 4168/2016	SESHADEV BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No-1)
27	11263/2022	07.03.2022	WP (C) - 10779/2004	B. N. SHADANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No-1)
28	11264/2022	07.03.2022	WP (C) - 5685/2022	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No-1)
29	11265/2022	07.03.2022	WP (C) - 9168/2004	R. K. MAHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No-1)
30	11266/2022	07.03.2022	WP (C) - 5640/2022	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04		WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
31	11267/2022	07.03.2022	WA-116/2010	SAROJ KUMAR PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-03			(Seat No-112)
32	11268/2022	07.03.2022	WP (C) - 5329/2022	B C PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04		WRIT BRANCH-3	(Seat No-13)

33	11269/2022	07.03.2022	ITA-19/2015	DILLIP KUMAR SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No-13)
34	11270/2022	07.03.2022	WPC (OA C) - 3218/2013	P C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-13)
35	11271/2022	07.03.2022	ITA-13/2015	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03		CIVIL REVISION	(Se at No-1)
36	11272/2022	07.03.2022	ITA-14/2015	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03		CIVIL REVISION	(Se at No-1)
37	11273/2022	07.03.2022	WP (C) - 5387/2022	B B MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-1)
38	11274/2022	07.03.2022	ITA-16/2015	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03		CIVIL REVISION	(Se at No-1)
39	11275/2022	07.03.2022	ITA-15/2015	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03		CIVIL REVISION	(Se at No-1)
40	11276/2022	07.03.2022	ITA-18/2015	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Se at No-1)
41	11277/2022	07.03.2022	WP (C) - 5550/2022	R K BISOI ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-1)
42	11278/2022	07.03.2022	WP (C) - 1172/2010	J. C. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No-1)
43	11279/2022	07.03.2022	WP (C) - 5211/2022	A. K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Se at No-1)
44	11280/2022	07.03.2022	WP (C) - 41108/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Se at No-1)
45	11281/2022	07.03.2022	WPC (OA C) - 2892/2	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-1)

			013							1)
46	11282/ 2022	07.03.2 022	WPC (OA C) - 2889/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
47	11283/ 2022	07.03.2 022	CONTC- 7560/2 021	B.CH.PAND A	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
48	11284/ 2022	07.03.2 022	WPC (OA C) - 2890/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
49	11285/ 2022	07.03.2 022	CONTC- 1081/2 022	S.P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04	CONTE MPT		(Se at No- 1)
50	11286/ 2022	07.03.2 022	WP (C) - 5590/2 022	B.K.MOHAR ANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
51	11287/ 2022	07.03.2 022	WPC (OA C) - 2888/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
52	11288/ 2022	07.03.2 022	WPC (OA C) - 2887/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
53	11289/ 2022	07.03.2 022	WPC (OA C) - 2901/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
54	11290/ 2022	07.03.2 022	WP (C) - 3834/2 003	D.D.MOHAN TY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-28			(Se at No- 1)
55	11291/ 2022	07.03.2 022	WPC (OA C) - 2885/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
56	11292/ 2022	07.03.2 022	WPC (OA C) - 2881/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
57	11293/ 2022	07.03.2 022	WPC (OA C) - 2886/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
58	11294/ 2022	07.03.2 022	WPC (OA C) -	SAMIR BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-03-04			(Se at

			2883/2 013			OLD				No-1)
59	11295/ 2022	07.03.2 022	WPC (OA C) - 2902/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
60	11296/ 2022	07.03.2 022	WPC (OA C) - 2884/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
61	11297/ 2022	07.03.2 022	OJC- 6235/2 002	P K SWAIN	C.O.	DR (J)	Order Dtd. 2022-03-03			(Se at No- 1)
62	11298/ 2022	07.03.2 022	WPC (OA C) - 2882/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
63	11299/ 2022	07.03.2 022	WPC (OA C) - 2898/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
64	11300/ 2022	07.03.2 022	WPC (OA C) - 2894/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
65	11301/ 2022	07.03.2 022	WP (C) - 22952/ 2010	MITHUN DAS ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No- 1)
66	11302/ 2022	07.03.2 022	WPC (OA C) - 2880/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
67	11303/ 2022	07.03.2 022	WPC (OA C) - 2893/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
68	11304/ 2022	07.03.2 022	WP (C) - 22952/ 2010	M K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No- 1)
69	11305/ 2022	07.03.2 022	WPC (OA C) - 1875/2 013	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
70	11306/ 2022	07.03.2 022	WPC (OA C) - 2891/2 013	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 1)
71	11307/ 2022	07.03.2 022	WPC (OA C) - 2891/2 013	MANAS	C.O.	COURT	Order Dtd.			(Se

	2022	022	C) - 3054/2 013	RANJAN SAHOO		NO. 3 OLD	2022-03-04			at No- 1)
72	11308/ 2022	07.03.2 022	CRLMC- 45/202 2	SUNIL KUMAR PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03		CRIMI NAL MISC- 1	(Se at No- 8)
73	11309/ 2022	07.03.2 022	CRLMC- 119/20 22	S K TRIPATHY ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04		CRMIN AL MISC- 2	(Se at No- 17)
74	11310/ 2022	07.03.2 022	OJC- 4048/1 994	S PRADHAN	GENE RAL			NOTES OF SUBMIS SION FILED ON 4/2/20 22 BY PETITI ONER	WRIT BRANC H-7	(Se at No- 10)
75	11311/ 2022	07.03.2 022	CRLMC- 340/20 22	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
76	11312/ 2022	07.03.2 022	CRLMC- 444/20 22	SUBASH MANSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
77	11313/ 2022	07.03.2 022	CRLMC- 447/20 22	D J NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
78	11314/ 2022	07.03.2 022	CRLMC- 450/20 22	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
79	11315/ 2022	07.03.2 022	CRLMC- 462/20 22	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
80	11316/ 2022	07.03.2 022	CRLMC- 449/20 22	M R BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
81	11317/ 2022	07.03.2 022	ABLAPL - 12517/ 2020	M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
82	11318/ 2022	07.03.2 022	WP (C) - 5684/2 022	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-

										10)
83	11319/ 2022	07.03.2 022	WP (C) - 5687/2 022	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
84	11320/ 2022	07.03.2 022	ABLAPL - 12202/ 2020	S BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No- 10)
85	11321/ 2022	07.03.2 022	WP (C) - 5689/2 022	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
86	11322/ 2022	07.03.2 022	WP (C) - 5851/2 022	A. K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
87	11323/ 2022	07.03.2 022	ABLAPL - 10966/ 2020	A K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-03-04			(Se at No- 10)
88	11324/ 2022	07.03.2 022	WP (C) - 5799/2 022	N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
89	11325/ 2022	07.03.2 022	WP (C) - 5552/2 022	CHHABI RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)
90	11326/ 2022	07.03.2 022	WP (C) - 3614/2 022	JAJATI KESHARI KHUNTIA	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No- 10)
91	11327/ 2022	07.03.2 022	WP (C) - 3614/2 022	R. K. MAHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No- 10)
92	11328/ 2022	07.03.2 022	WP (C) - 5707/2 022	P.K. PATRI	C.O.	COURT NO. 25	Order Dtd. 2022-03-04		WRIT BRANC H-7	(Se at No- 48)
93	11329/ 2022	07.03.2 022	WP (C) - 5731/2 022	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 48)
94	11330/ 2022	07.03.2 022	CRLMC- 121/20 22	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No- 48)
95	11331/ 2022	07.03.2 022	WP (C) - 5701/2	P.K.ROUT	C.O.	COURT NO.	Order Dtd. 2022-03-04			(Se at



			022			25				No-48)
96	11332/2022	07.03.2022	WP(C) - 5190/2022	P. K. ROUT	C. O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No-48)
97	11333/2022	07.03.2022	CRLMC-401/2022	S K SINGH	C. O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No-48)
98	11334/2022	07.03.2022	WP(C) - 5566/2022	R. K. NAYAK	C. O.	COURT NO. 25	Order Dtd. 2022-03-04		WRIT BRANCH-5	(Se at No-32)
99	11335/2022	07.03.2022	BLAPL-10798/2021	S. C. BISWAL	C. O.	COURT NO. 6	Order Dtd. 2022-03-04			(Se at No-32)
100	11336/2022	07.03.2022	CRLMC-279/2022	A K SWAIN	C. O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No-32)
101	11337/2022	07.03.2022	ABLAPL - 11491/2020	S DASH	C. O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No-32)
102	11338/2022	07.03.2022	BLAPL-249/2022	H. K. PATRA	C. O.	COURT NO. 11	Order Dtd. 2022-03-04		CRIMINAL MISC-3	(Se at No-18)
103	11339/2022	07.03.2022	CRLMC-108/2022	J. BEHERA	C. O.	COURT NO. 6	Order Dtd. 2022-03-03			(Se at No-18)
104	11340/2022	07.03.2022	BLAPL-9343/2021	M. K. PANI	C. O.	COURT NO. 6	Order Dtd. 2022-03-04			(Se at No-18)
105	11341/2022	07.03.2022	ABLAPL - 12200/2020	A. PATTANAIK	C. O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No-18)
106	11342/2022	07.03.2022	CRLMC-582/2022	P. K. MOHANTY	C. O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-18)
107	11343/2022	07.03.2022	ABLAPL - 15379/2021	P. K. BARIK	C. O.	COURT NO. 6	Order Dtd. 2022-03-04			(Se at No-18)
108	11344/	07.03.2	CRLMC-	P. R. MISHR	C. O.	COURT	Order Dtd.			(Se

8	2022	022	579/2022	A		NO. 3 OLD	2022-03-04			at No- 18)
109	11345/2022	07.03.2022	ABLAPL - 12242/2020	A SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-03-03		CRIMINAL MISC-3	(Se at No- 4)
110	11346/2022	07.03.2022	BLAPL-11102/2021	SAMIR BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No- 4)
111	11347/2022	07.03.2022	BLAPL-96/2022	T. R. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No- 4)
112	11348/2022	07.03.2022	CRLMC-562/2022	P.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 4)
113	11349/2022	07.03.2022	BLAPL-11349/2021	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-04			(Se at No- 4)
114	11350/2022	07.03.2022	ABLAPL - 12242/2020	S.K.BHANJ ADEO	C.O.	COURT NO. 25	Order Dtd. 2022-03-03		CRIMINAL MISC-3	(Se at No- 4)
115	11351/2022	07.03.2022	CRLMC-544/2022	U.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 4)
116	11352/2022	07.03.2022	BLAPL-11341/2021	SIDHARTH PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-04			(Se at No- 4)
117	11353/2022	07.03.2022	WP (C) - 4258/2022	B M SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-02-25			(Se at No- 4)
118	11354/2022	07.03.2022	CRLMC-532/2022	SK.KALLIM	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 4)
119	11355/2022	07.03.2022	WP (C) - 4258/2022	B K SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-25			(Se at No- 4)
120	11356/2022	07.03.2022	OJC-4048/1994	S PRADHAN	GENERAL			1. WRITTE N NOTES	WRIT BRANC H-7	(Se at No- 10)

								OF ARGUMENTS WITH DATE CHART FILED ON 4/2/22 2. TAHASILDAR LETTER NO. 2080 DT- 25/4/1 988 3. ORDER SHEET OF U. L. C. CASE NO. 96/76 4. ORDER OF RENT ABATMENT CASE NO. 5/2005 5. I. A. 2/2002 WITH DOCUMENTS 6. AFFIDAVIT FILED BY THE PETITIONER ON 4/2/22 WITH DOCUMENTS		
12 1	11357/ 2022	07.03.2 022	CRLMC- 531/20 22	RAHUL SETHI	C. O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 10)

12	11358/2022	07.03.2022	ABLAPL - 12423/2020	B K DALEI	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No-10)
12	11359/2022	07.03.2022	CRLMC-529/2022	P.S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
12	11360/2022	07.03.2022	CRLMC-523/2022	GANESH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
12	11361/2022	07.03.2022	CRLMC-522/2022	G.R.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
12	11362/2022	07.03.2022	MACA-780/2015	P K MOHANTY	GENERAL		Order Dtd. 2022-01-05			(Se at No-10)
12	11363/2022	07.03.2022	ABLAPL - 10246/2020	R K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Se at No-10)
12	11364/2022	07.03.2022	CRLMC-516/2022	A.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
12	11365/2022	07.03.2022	ABLAPL - 10485/2020	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Se at No-10)
13	11366/2022	07.03.2022	MACA-779/2015	P K MOHANTY	GENERAL		Order Dtd. 2022-01-05			(Se at No-10)
13	11367/2022	07.03.2022	CRLMC-515/2022	A.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
13	11368/2022	07.03.2022	CRLMC-494/2022	S.K.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
13	11369/2022	07.03.2022	WP (C) - 4845/2022	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-23			(Se at No-10)
13	11370/2022	07.03.2022	CRLMC-489/2022	RAHUL SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)

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13	11371/2022	07.03.2022	WP (C) - 5604/2022	S C PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Se at No-10)
13	11372/2022	07.03.2022	CRLMC-483/2022	R.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
13	11373/2022	07.03.2022	CRLMC-476/2022	T.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
13	11374/2022	07.03.2022	WP (C) - 5605/2022	S C PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Se at No-10)
13	11375/2022	07.03.2022	CRLMC-470/2022	L.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
14	11376/2022	07.03.2022	TRP (C) - 23/2022	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-10)
14	11377/2022	07.03.2022	CRLMC-469/2022	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
14	11378/2022	07.03.2022	WP (C) - 8243/2005	S C SUNDARA	GENERAL		Order Dtd. 2022-02-09	AND ORDER DATED 30/4/21		(Se at No-10)
14	11379/2022	07.03.2022	CRLMC-465/2022	N.BEHURIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-10)
14	11380/2022	07.03.2022	TRP (C) - 23/2022	L SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Se at No-10)
14	11381/2022	07.03.2022	WP (C) - 26172/2021	P K MOHANTY	GENERAL		Order Dtd. 2021-09-28			(Se at No-10)
14	11382/2022	07.03.2022	BLAPL-11400/2021	SIDHANT PADHI	C.O.	COURT NO. 23	Order Dtd. 2022-03-04			(Se at No-10)
14	11383/	07.03.2	CRLMC-	S BISWAL	C.O.	COURT	Order Dtd.			(Se

7	2022	022	215/2016			NO. 23	2022-02-24			at No-10)
148	11384/2022	07.03.2022	BLAPL-11400/2021	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-03-04			(Se at No-10)
149	11385/2022	07.03.2022	WP (C) - 22597/2021	P K MOHANTY	GENERAL		Order Dtd. 2021-09-28			(Se at No-10)
150	11386/2022	07.03.2022	WP (C) - 5525/2022	K C MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Se at No-10)
151	11387/2022	07.03.2022	BLAPL-130/2022	M.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No-10)
152	11388/2022	07.03.2022	WP (C) - 21331/2018	DILIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Se at No-10)
153	11389/2022	07.03.2022	BLAPL-143/2022	M.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No-10)
154	11390/2022	07.03.2022	CRLMC-526/2016	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-24			(Se at No-10)
155	11391/2022	07.03.2022	WP (C) - 21331/2018	A K DAS	C.O.	COURT NO. 17	Order Dtd. 2022-02-22			(Se at No-10)
156	11392/2022	07.03.2022	CRLMC-4549/2011	RASHMI RANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2022-03-04			(Se at No-10)
157	11393/2022	07.03.2022	TRP (C) - 41/2022	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-24			(Se at No-10)
158	11394/2022	07.03.2022	TRP (C) - 320/2019	J. PRADHAN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-10)
159	11395/2022	07.03.2022	TRP (C) - 320/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-10)

160	11396/2022	07.03.2022	CRLMC-1503/2019	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-03		CRMINAL MISC-2	(Se at No-15)
161	11397/2022	07.03.2022	TRP (C) - 71/2022	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Se at No-15)
162	11398/2022	07.03.2022	TRP (C) - 72/2022	P.C.CHHIN CHANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Se at No-15)
163	11399/2022	07.03.2022	CRLMC-1503/2019	H K OANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-03		CRMINAL MISC-2	(Se at No-15)
164	11400/2022	07.03.2022	TRP (C) - 69/2022	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Se at No-15)
165	11401/2022	07.03.2022	TRP (C) - 177/2019	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-02-23			(Se at No-15)
166	11402/2022	07.03.2022	TRP (C) - 327/2021	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Se at No-15)
167	11403/2022	07.03.2022	CRLMC-1502/2019	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-03		CRMINAL MISC-2	(Se at No-15)
168	11404/2022	07.03.2022	CRLMC-1502/2019	H K PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-03		CRMINAL MISC-2	(Se at No-15)
169	11405/2022	07.03.2022	WP (C) - 3192/2008	P K MISHRA	GENERAL		Judgement Dtd. 2022-03-04			(Se at No-15)
170	11406/2022	07.03.2022	BLAPL-6576/2021	SARAT KUMAR JENA	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No-15)
171	11407/2022	07.03.2022	CRLA-623/2021	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 11	Order Dtd. 2022-03-04			(Se at No-15)
172	11408/2022	07.03.2022	BLAPL-10565/2021	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-04			(Se at No-15)

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17	11409/ 2022	07.03.2 022	BLAPL- 6944/2 019	SRINIBASH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2020-03-04			(Se at No- 15)
17	11410/ 2022	07.03.2 022	RSA- 297/20 14	T K MOHANTY ADV	C.O.	COURT NO. 25	Order Dtd. 2022-02-28			(Se at No- 15)
17	11411/ 2022	07.03.2 022	RSA- 332/20 08	J N PANDA ADV	C.O.	COURT NO. 25	Order Dtd. 2022-02-28			(Se at No- 15)
17	11412/ 2022	07.03.2 022	RSA- 472/20 06	D NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-28			(Se at No- 15)
17	11413/ 2022	07.03.2 022	WP (C) - 9445/2 005	D. SAHU	GENE RAL		Order Dtd. 2006-11-06		WRIT BRANC H-5	(Se at No- 22)
17	11414/ 2022	07.03.2 022	CONTC- 1304/2 022	P.CH.DAS	C.O.	COURT NO. 9	Order Dtd. 2022-03-03			(Se at No- 22)
17	11415/ 2022	07.03.2 022	WP (C) - 23258/ 2020	H.K.TRIPA THY	C.O.	COURT NO. 22	Order Dtd. 2022-03-03			(Se at No- 22)
18	11416/ 2022	07.03.2 022	WP (C) - 23258/ 2020	K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-03			(Se at No- 22)
18	11417/ 2022	07.03.2 022	WP (C) - 19501/ 2020	K.C. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-03		WRIT BRANC H-1	(Se at No- 31)
18	11418/ 2022	07.03.2 022	WP (C) - 14445/ 2018	YASHOBANT A DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Se at No- 31)
18	11419/ 2022	07.03.2 022	WP (C) - 14445/ 2018	T.BAG	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Se at No- 31)
18	11420/ 2022	07.03.2 022	CRLMC- 36/202 2	L.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-02-21			(Se at No- 31)
18	11421/ 2022	07.03.2 022	CRLMC- 272/20	S.K.SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-02-28			(Se at



			22			OLD				No-31)
186	11422/2022	07.03.2022	CRLMC-4019/2012	A.T.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-31)
187	11423/2022	07.03.2022	CRLMC-3360/2013	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-04		CRIMINAL MISC-1	(Se at No-5)
188	11424/2022	07.03.2022	WPC(OA)-1126/2017	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-24			(Se at No-5)
189	11425/2022	07.03.2022	ABLAPL-859/2022	M.K.PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-5)
190	11426/2022	07.03.2022	WP(C)-2644/2022	S BARDHAN	C.O.	COURT NO. 24				(Se at No-5)
191	11427/2022	07.03.2022	ABLAPL-12981/2020	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2022-02-24			(Se at No-5)
192	11428/2022	07.03.2022	WP(C)-2647/2022	SOMANATH BARDHAN	C.O.	COURT NO. 24	Order Dtd. 2022-03-04			(Se at No-5)
193	11429/2022	07.03.2022	ABLAPL-1794/2022	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-5)
194	11430/2022	07.03.2022	ABLAPL-1799/2022	A. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-5)
195	11431/2022	07.03.2022	BLAPL-4427/2021	A. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No-5)
196	11432/2022	07.03.2022	BLAPL-5411/2021	S. K. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-5)
197	11433/2022	07.03.2022	ABLAPL-1757/2022	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-5)
19	11434/	07.03.2	ABLAPL	BISWARANJ	C.O.	COURT	Order Dtd.			(Se

8	2022	022	- 1769/2 022	AN DALAI		NO. 9 OLD	2022-03-03			at No- 5)
19	11435/ 2022	07.03.2 022	ABLAPL - 1775/2 022	S. K. TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11436/ 2022	07.03.2 022	ABLAPL - 15808/ 2021	M. R. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11437/ 2022	07.03.2 022	ABLAPL - 1723/2 022	MAHES DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11438/ 2022	07.03.2 022	ABLAPL - 1797/2 022	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11439/ 2022	07.03.2 022	ABLAPL - 410/20 21	P. K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11440/ 2022	07.03.2 022	ABLAPL - 411/20 21	M. N. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11441/ 2022	07.03.2 022	ABLAPL - 1785/2 022	RAMAKANT MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11442/ 2022	07.03.2 022	ABLAPL - 1787/2 022	LALATENDU RAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11443/ 2022	07.03.2 022	ABLAPL - 1788/2 022	K. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11444/ 2022	07.03.2 022	ABLAPL - 1792/2 022	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
20	11445/ 2022	07.03.2 022	ABLAPL - 1793/2 022	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 5)
21	11446/ 2022	07.03.2 022	BLAPL- 11128/ 2021	R. K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-04		CRMIN AL MISC- 2	(Se at No- 16)

21	11447/2022	07.03.2022	BLAPL-11112/2021	M. D. ARIF	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-04			(Se at No-16)
21	11448/2022	07.03.2022	BLAPL-10174/2021	MANOJ KUMAR PANI	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No-16)
21	11449/2022	07.03.2022	ABLAPL - 1784/2022	RAMAKANT MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-16)
21	11450/2022	07.03.2022	ABLAPL - 1780/2022	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-16)
21	11451/2022	07.03.2022	WP (C) - 17758/2014	J. SAHOO	GENERAL		Order Dtd. 2022-02-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-111)
21	11452/2022	07.03.2022	ABLAPL - 1774/2022	N. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-111)
21	11453/2022	07.03.2022	ABLAPL - 1772/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-111)
21	11454/2022	07.03.2022	ABLAPL - 1771/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-111)
21	11455/2022	07.03.2022	ABLAPL - 1767/2022	H.K.DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-111)
22	11456/2022	07.03.2022	ABLAPL - 1758/2022	B.P.TANGA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-111)
22	11457/2022	07.03.2022	ABLAPL - 1756/2022	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-111)

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22	11458/2022	07.03.2022	ABLAPL - 1755/2022	B.G.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-111)
22	11459/3	07.03.2022	ABLAPL - 1754/2022	P.C.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-111)
22	11460/4	07.03.2022	WP(C) - 5187/2022	D.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-04			(Se at No-111)
22	11461/5	07.03.2022	ABLAPL - 873/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No-111)
22	11462/6	07.03.2022	WP(C) - 40403/2021	K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04		WRIT BRANC H-6	(Se at No-26)
22	11463/7	07.03.2022	ABLAPL - 1731/2022	L.N.RAYAT SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-26)
22	11464/8	07.03.2022	ABLAPL - 1729/2022	A.K.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-26)
22	11465/9	07.03.2022	ABLAPL - 1728/2022	B.P.TANGA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-26)
23	11466/0	07.03.2022	ABLAPL - 1732/2022	R.C. MOHARANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-26)
23	11467/1	07.03.2022	CRLMC-1686/2018	M DAS	GENE RAL		Order Dtd. 2018-11-28		CRIMI NAL MISC-3	(Se at No-14)
23	11468/2	07.03.2022	ABLAPL - 1733/2022	A.K.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No-14)
23	11469/3	07.03.2022	ABLAPL -	M.D.BISWAL	C.O.	COURT NO. 9	Order Dtd. 2022-03-03			(Se at

			1734/2 022			OLD				No- 14)
23 4	11470/ 2022	07.03.2 022	WP (C) - 5723/2 022	H.K.MOHAN TA	C.O.	COURT NO. 22	Order Dtd. 2022-03-04			(Se at No- 14)
23 5	11471/ 2022	07.03.2 022	CMP- 159/20 22	P.C. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-04			(Se at No- 14)
23 6	11472/ 2022	07.03.2 022	WP (C) - 1225/2 022	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Se at No- 14)
23 7	11473/ 2022	07.03.2 022	WP (C) - 3231/2 022	B.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No- 14)
23 8	11474/ 2022	07.03.2 022	ABLAPL - 85/202 1	M.K.MOHAN TY	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No- 14)
23 9	11475/ 2022	07.03.2 022	ABLAPL - 74/202 1	L.N.RAYAT SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No- 14)
24 0	11476/ 2022	07.03.2 022	ABLAPL - 65/202 1	S.C.BISWA L	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No- 14)
24 1	11477/ 2022	07.03.2 022	ABLAPL - 63/202 1	A.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No- 14)
24 2	11478/ 2022	07.03.2 022	ABLAPL - 21/202 1	H.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No- 14)
24 3	11479/ 2022	07.03.2 022	ABLAPL - 1727/2 022	PRATAP KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 14)
24 4	11480/ 2022	07.03.2 022	ABLAPL - 16604/ 2021	P.K.MOHAN TY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 14)
24 5	11481/ 2022	07.03.2 022	ABLAPL - 895/20 21	A.K.MISHR A	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No- 14)
24	11482/ 2022	07.03.2	ABLAPL	R.K.MOHAB	C.O.	COURT	Order Dtd.			(Se

6	2022	022	- 560/20 21	HOI		NO. 25	2022-03-03			at No- 14)
24 7	11483/ 2022	07.03.2 022	ABLAPL - 533/20 21	ABHISHEK PANDA	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No- 14)
24 8	11484/ 2022	07.03.2 022	ABLAPL - 1777/2 022	M.K.MOHAN TY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 14)
24 9	11485/ 2022	07.03.2 022	ABLAPL - 1778/2 022	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 14)
25 0	11486/ 2022	07.03.2 022	ABLAPL - 506/20 21	M.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No- 14)
25 1	11487/ 2022	07.03.2 022	ABLAPL - 501/20 21	P.K.PATRI	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No- 14)
25 2	11488/ 2022	07.03.2 022	BLAPL- 11332/ 2021	CHINMAYA KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07		CRMIN AL MISC- 2	(Se at No- 15)
25 3	11489/ 2022	07.03.2 022	ABLAPL - 1747/2 022	N.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 15)
25 4	11490/ 2022	07.03.2 022	ABLAPL - 1748/2 022	S.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 15)
25 5	11491/ 2022	07.03.2 022	ABLAPL - 1749/2 022	RAJESH KUMAR MAHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 15)
25 6	11492/ 2022	07.03.2 022	ABLAPL - 1750/2 022	A.K.RANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 15)
25 7	11493/ 2022	07.03.2 022	ABLAPL - 1753/2 022	G.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Se at No- 15)
25 8	11494/ 2022	07.03.2 022	WPC (OA C) - 1736/2 013	M/S MOHENDRA DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No- 15)

25	11495/2022	07.03.2022	CRLMP-1238/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Se at No-15)
26	11496/2022	07.03.2022	WP (C) - 5102/2022	B.D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-15)
26	11497/2022	07.03.2022	WP (C) - 5103/2022	B.D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-15)
26	11498/2022	07.03.2022	WP (C) - 3225/2022	B.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Se at No-15)
26	11499/2022	07.03.2022	WP (C) - 5560/2022	B.D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-15)
26	11500/2022	07.03.2022	ABLAPL - 9/2021	BYOMAKESH TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No-15)
26	11501/2022	07.03.2022	BLAPL-8732/2020	B.K.MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Se at No-15)
26	11502/2022	07.03.2022	ABLAPL - 12521/2020	MANJU MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No-15)
26	11503/2022	07.03.2022	ABLAPL - 12438/2020	SURENDRA NATH KAR	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Se at No-15)
26	11504/2022	07.03.2022	WP (C) - 41108/2021	S.K.SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Se at No-15)
26	11505/2022	07.03.2022	WP (C) - 5973/2022	R.K.MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
27	11506/2022	07.03.2022	WP (C) - 5844/2022	P.C. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Se at No-115)

27	11507/2022	07.03.2022	WP (C) - 8837/2016	B.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Seat No-115)
27	11508/2022	07.03.2022	WP (C) - 21767/2016	S.J.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Seat No-115)
27	11509/2022	07.03.2022	WP (C) - 5802/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No-115)
27	11510/2022	07.03.2022	WP (C) - 17552/2017	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No-115)
27	11511/2022	07.03.2022	WP (C) - 17545/2017	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No-115)
27	11512/2022	07.03.2022	WP (C) - 7205/2012	H.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No-115)
27	11513/2022	07.03.2022	CMP-368/2016	A K NAYAK	GENERAL		Order Dtd. 2017-04-05		WRIT BRANCH-1	(Seat No-2)
27	11514/2022	07.03.2022	COA-3/2010	R.M.NAYAK	GENERAL		Order Dtd. 2011-04-11		CIVIL REVISION	(Seat No-3)
27	11515/2022	07.03.2022	COA-3/2010	R.M.NAYAK	GENERAL		Order Dtd. 2011-03-09		CIVIL REVISION	(Seat No-3)
28	11516/2022	07.03.2022	WPC (OA C) - 2166/2015	A.MISHRA	GENERAL		Order Dtd. 2022-03-03			(Seat No-3)
28	11517/2022	07.03.2022	WPC (OA C) - 2165/2015	A.MISHRA	GENERAL		Order Dtd. 2022-03-03			(Seat No-3)
28	11518/2022	07.03.2022	WPC (OA C) -	A.MISHRA	GENERAL		Order Dtd. 2022-02-28			(Seat



			2164/2015							No-3)
283	11519/2022	07.03.2022	CMP-1451/2018	N.C. SINHA	GENERAL		Order Dtd. 2018-12-13	WITH-2019/01/10	WRIT BRANCH-10	(Seat No-55)
284	11520/2022	07.03.2022	MATA-107/2013	S.J. PRADHAN	GENERAL		Order Dtd. 2016-04-29		FIRST APPEAL	(Seat No-1)
285	11521/2022	07.03.2022	ABLAPL - 1647/2020	K.P.BEHERA	GENERAL		Order Dtd. 2022-02-16			(Seat No-1)
286	11522/2022	07.03.2022	ABLAPL - 70/2022	SACHIDANANDA PRADHAN	GENERAL		Order Dtd. 2022-02-23			(Seat No-1)
287	11523/2022	07.03.2022	OJC-9449/1993	H.K.BHOL	GENERAL		Order Dtd. 1996-01-29		WRIT BRANCH-6	(Seat No-25)
288	11524/2022	07.03.2022	OJC-4526/1997	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-22			(Seat No-25)
289	11525/2022	07.03.2022	WP (C) - 8505/2012	S.K.BEHERA	GENERAL		Order Dtd. 2012-09-07		WRIT BRANCH-8	(Seat No-43)
290	11526/2022	07.03.2022	WP (C) - 5922/2016	S.K.BEHERA	GENERAL		Order Dtd. 2012-09-07			(Seat No-43)
291	11527/2022	07.03.2022	WP (C) - 2585/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-08			(Seat No-43)
292	11528/2022	07.03.2022	WP (C) - 1111/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-18			(Seat No-43)
293	11529/2022	07.03.2022	WP (C) - 2742/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-21			(Seat No-43)
294	11530/2022	07.03.2022	WP (C) - 1123/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-18			(Seat No-43)
29	11531/	07.03.2	WP (C) -	S.K.BEHER	GENE		Order Dtd.			(Se

5	2022	022	892/2022	A	RAL		2022-02-23			at No-43)
296	11532/2022	07.03.2022	WP (C) - 176/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-24			(Seat No-43)
297	11533/2022	07.03.2022	WP (C) - 629/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-24			(Seat No-43)
298	11534/2022	07.03.2022	WP (C) - 1096/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-02-18			(Seat No-43)
299	11535/2022	07.03.2022	WP (C) - 31479/2021	S.K.BEHERA	GENERAL		Order Dtd. 2021-10-08			(Seat No-43)
300	11536/2022	07.03.2022	WP (C) - 24610/2021	S.K.BEHERA	GENERAL		Order Dtd. 2021-08-24			(Seat No-43)
301	11537/2022	07.03.2022	WP (C) - 3610/2014	B. DALAI	GENERAL		Order Dtd. 2014-03-04Petition,Annexure,		WRIT BRANCH-5	(Seat No-21)
302	11538/2022	07.03.2022	WP (C) - 734/2006	M. PANDA	GENERAL		Order Dtd. 2019-12-20			(Seat No-21)
303	11539/2022	07.03.2022	WP (C) - 1066/2011	K.P. MOHANTY	GENERAL		Final Order			(Seat No-21)
304	11540/2022	07.03.2022	WP (C) - 5181/2017	T.BAG	GENERAL		Order Dtd. 2018-04-19			(Seat No-21)
305	11541/2022	07.03.2022	WP (C) - 2248/2017	T.BAG	GENERAL		Order Dtd. 2018-04-19		WRIT BRANCH-8	(Seat No-43)
306	11542/2022	07.03.2022	WP (C) - 5546/2022	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04			(Seat No-43)
307	11543/2022	07.03.2022	WP (C) - 4936/2017	T.BAG	GENERAL		Order Dtd. 2018-04-19		WRIT BRANCH-7	(Seat No-10)

308	11544/2022	07.03.2022	BLAPL-8566/2021	G. D. SINGH	C.O.	COURT NO. 12	Order Dtd. 2022-03-07		CRIMINAL MISC-3	(Serial No-12)
309	11545/2022	07.03.2022	WP(C) - 40739/2021	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-07		WRIT BRANCH-1	(Serial No-30)
310	11546/2022	07.03.2022	WP(C) - 7475/2019	S ROUL	GENERAL		Order Dtd. 2019-08-26			(Serial No-30)
311	11547/2022	07.03.2022	CMP-177/2022	S. C. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-07			(Serial No-30)
312	11548/2022	07.03.2022	BLAPL-146/2022	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-07			(Serial No-30)